

ITEM NO.65

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25065-
25067/2024

SAURABH SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 241821/2024 - EXEMPTION FROM FILING O.T.

Date : 03-02-2025 This matter was called on for hearing today.

For Petitioner(s) : Mr. Smarhar Singh, AOR

For Respondent(s) :

Ms. Ruchira Goel, AOR

Ms. Veera Mahuli, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.25065-25067/2024

Ld. counsel for common respondent No.1 has filed only Memo of appearance. Four weeks' time, as last opportunity, is granted for filing vakalatnama and counter affidavit.

Service is complete on common respondent Nos.2 to 6 and respondent No.11 in SLP(C) No.25066/2024 but none has entered appearance.

Ld. Counsel for the petitioner is granted four weeks' time, as last opportunity, to file affidavit of dasti service in respect of common respondent Nos.7 to 10.

List again on 05.03.2025.

SUJATA SINGH
Registrar

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